

आयकर अपीलीय अधिकरण न्यायपीठ नागपूर में ।
IN THE INCOME TAX APPELLATE TRIBUNAL, NAGPUR

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.236/NAG/2019
निर्धारण वर्ष / Assessment Year : 2010-11

The Income Tax Officer,
Ward – 1, Akola

.....अपीलार्थी / Appellant

बनाम / V/s.

Shri Jagdishprasad Prabhudayal Bachhuka,
Opp. Main Hospital, New Radhkishan Plot,
Akola – 444001

PAN : ABUPB2786P

.....प्रत्यर्थी / Respondent

Assessee by : N O N E
Revenue by : Shri Kailash G. Kanojiya

सुनवाई की तारीख / Date of Hearing : 19-10-2023
घोषणा की तारीख / Date of Pronouncement : 30-10-2023

आदेश / ORDER

PER S.S. VISWANETHRA RAVI, JM :

This appeal by the Revenue against the order dated 27-06-2019 passed by the Commissioner of Income Tax (Appeals)-1, Nagpur [‘CIT(A)’] for assessment year 2010-11.

2. The Revenue vide letter dated 19-10-2023 prayed to withdraw the present appeal. The relevant extract of the application reads as under :

“The above appeal is fixed before the Hon’ble ITAT, Bench, Nagpur for virtual hearing on 19.10.2023. In this case, it is noticed that the Ld. CIT(A)-1, Nagpur has passed rectification order u/s 154 r.w.s. 250 on 13.09.2019 wherein the Ld. CIT(A) has invoked and cancelled the order passed u/s 250 dated 27.06.2019 (copy of the said order is enclosed for ready reference).

In view of the above fact and circumstances, it is, therefore, requested to allow withdraw the said appeal.”

3. The assessee has no objection in case the Revenue wishes to withdraw the present appeal.

4. In view of the request made by the Revenue the appeal is dismissed as withdrawn.

Order pronounced in the open court on 30th October, 2023.

Sd/-
(Inturi Rama Rao)
ACCOUNTANT MEMBER

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 30th October, 2023.
रवि

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-1, Nagpur.
4. The Pr. CIT-1/2/3, Nagpur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, नागपूर,
/ DR, ITAT, Nagpur.
6. गार्ड फ़ाइल / Guard File.
//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune